

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) to (c). The Scheme for Environmental Improvement in Slum Areas aims to provide basic amenities such as water supply, including drinking water taps, storm water drains, community baths and latrines, street lighting, widening and paving of lanes, etc., in slum areas not intended for clearance for at least ten years. This Scheme was in the Central Sector during the years 1972-73 and 1973-74. During this period, financial assistance, in the form of grant, was directly disbursed to the State Governments (including the Union Territory of Delhi) for undertaking projects of environmental improvement of slums in the following cities:—

Delhi, Bombay, Calcutta, Madras, Hyderabad, Ahmedabad, Bangalore, Kanpur, Poona, Nagpur, Lucknow, Jaipur, Indore, Patna, Cochin, Srinagar, Ludhiana, Cuttack, Gauhati and Rohtak.

The total amount disbursed as grant during this period was Rs. 20,13,45,797.

With effect from 1st April 1974, the Scheme has been transferred to the State Sector, to be financed out of the assistance given by the Central Government in the shape of block grant and block loan for the State Plan schemes.

Visit of Minister of Agriculture and Irrigation to Foreign Countries

1142. **PROF. P. G. MAVALANKAR:** Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether he visited any one or more foreign countries during the period first half of the current calendar year, 1978;

(b) if so, full facts thereof; and

(c) the purposes for which the said visits were made?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) and (b). Yes Sir. The Minister of Agriculture and Irrigation visited U.K., The Netherlands and Denmark on the invitation of the Governments of these Countries from 20th to 29th May, 1978. He also visited Bulgaria from 30th May to 5th June, 1978, to participate in the Meeting of the Indo-Bulgarian Joint Commission.

(c) To discuss matters relating to existing collaboration and possibility of future collaboration in the field of agriculture and allied sectors, with the Governments of U.K., The Netherlands and Denmark and to participate in the meeting of Indo-Bulgarian Joint Commission in Bulgaria as its Co-Chairman from Indian side.

Small Farmers' Development Agency

1143. **SHRI P. K. KODIYAN:**
SHRI HARI SHANKAR
MAHALE:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the total number of Small Farmers' Development Agencies now in operation in the country and their state-wise break-up;

(b) the total financial allocation provided for the schemes in the last two years;

(c) how much of the allocation has been actually utilised; and

(d) the benefits derived from these schemes?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) A statement is enclosed.

(b) An amount of Rs. 27.50 crores and Rs. 44.96 crores was released to the Agencies by the Government of India during the year 1976-77 and

1977-78 respectively. This was in addition to the unspent balance available with the Agencies from the previous years.

(c) The expenditure incurred by the Agencies during 1976-77 and 1977-78 was Rs. 31.79 crores and Rs. 39.19 crores, respectively.

(d) The Small Farmers Development Agency Programme (SFDA) was initiated during the Fourth Plan. Since inception of the programme (1971-72) upto March, 1978, 146.55 lakh participants were identified by Agencies. Of these, 62.18 lakh were enrolled as members of Cooperative Societies. During the above period the beneficiaries under different programmes were: Minor Irrigation 6.59 lakhs, Dairying 3.81 lakhs, Poultry 16.321, other subsidiary occupations 1.77 lakhs and adoption of improved agricultural practices 44.89 lakhs.

Statement

Statement showing Distribution of Small Farmers Development Agencies State-wise.

Sl. No.	Name of State/ Union Territory	No. of Agencies
1	2	3
1	Andhra Pradesh	15
2	Assam	4
3	Bihar	22
4	Gujarat	6
5	Haryana	3
6	Himachal Pradesh	3
7	Jammu & Kashmir	4
8	Karnataka	8
9	Kerala	4
10	Madhya Pradesh	12
11	Maharashtra	13
12	Manipur	1
13	Meghalaya	2

1	2	3
14	Nagaland	1
15	Orissa	7
16	Punjab	5
17	Rajasthan	6
18	Tamil Nadu	12
19	Tripura	1
20	Uttar Pradesh	26
21	West Bengal	9
22	Delhi	1
23	Goa	1
24	Pondicherry	1
25	Sikkim	1
26	Arunachal Pradesh	1
TOTAL		169

Unauthorised Shops in Delhi Municipal Areas

1144. SHRI P. K. KODIYAN: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether it is a fact that about 20,000 unauthorised shops have come up, in built-up Municipal areas during the last one year;

(b) whether it is a fact that the Municipal authorities are conniving with the owners in the unauthorised buildings racket; and

(c) what are the details thereof and what measures are being taken to check these illegal constructions?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) The number of unauthorised constructions booked from 1st July 1977 to 30th June 1978 in the areas, where building activity is controlled by Municipal Corporation of